## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 66/(C.G.)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE PARTIES:

Mr. Arvind Parasramka

V/s.

M/s. Minwool Rock Fibres Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

1. Aguind Pacaseamhe. Pelitioner No. 1.

## Order CP No. 66/397-398/CLB/MB/CG/2012

The Respondent side is called absent. Petitioner side is present. Last time also Respondents side was absent. R1 to R21 are called absent. Owing to their absence, this Bench hereby set ex-parte this Company Petition against all these Respondents.

List this matter for ex-parte hearing on 18.10.2016.

Sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)